## प्रेस प्रकाशनी PRESS RELEASE



## भारतीय रिज़र्व बैंक

RESERVE BANK OF INDIA

वेबसाइट : www.rbi.org.in/hindi Website : www.rbi.org.in इ-मेल email: helpdoc@rbi.org.in

August 31, 2017

## RBI cancels the license of Hardoi Urban Co-operative Bank Ltd., Hardoi, Uttar Pradesh

संचार विभाग, केंद्रीय कार्यालय, एस.बी.एस.मार्ग, मुंबई-400001

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DEPARTMENT OF COMMUNICATION. Central Office. S.B.S.Marg. Mumbai-400001

It is hereby notified for the information of the public that the Reserve Bank of India (RBI) has cancelled vide order dated August 11, 2017, the license of Hardoi Urban Co-operative Bank Ltd., Hardoi, Uttar Pradesh to carry on banking business under section 22 of the Banking Regulation Act, 1949 (As applicable to Co-operative Societies) read with Section 56 of the Banking Regulation Act, 1949 with effect from close of business on August 30, 2017. As such, the bank is precluded from transacting the business of 'banking' as defined in Section 5(b) of the Banking Regulation Act, 1949 (As applicable to Co-operative Societies) including acceptance/ repayment of deposits, forthwith.

Ajit Prasad
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Assistant Adviser